#### REGISTERED

## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(8DA), Indiranagar, Bangalore- 560 038.

Dated 124 Nov 87

APPLICATION NGS. 879880891687 (F)

W.P.No.

APPLICANT

Vs

RESPONDENTS

Dr. K. Nagaraja & 2000

Usinos of India leg do Disrelor Greneral, Min of Health & Family Welfore, N. Dellin and Am.

- 1. Doz. K. Nagavaja, 591, I Cross 3rd Main Road, RT Nagaz, Bangalore-32
- 2. Dr. M. C. Lokesh, No. 117/4(A), Nagoraja hayont, Bull Temple Road, Chamarajapet, Bangalou-18.
  - 3. Dr. K.K. Kanhā Rayn, Room No. 7, 4th Block, P. G. Hoslet, I Main Road, Chamarayn pet, Bougalor-18
  - 4.8hri Brivivasa Gonda,
    Moureali
    Movie hand hane
    Bangalore.
    Subject: SENDING CORDER DE ORDER DE

- 5. Discolor General, Nirs of Health & Family Welfare, Nirossan Ponowow, New Delhi -110 011.
- 6. One Chief Medical Object, Constrol Groot Hoalt Scheme, 21/2/07, Ohr Main, Lyanagar gro Block hoest, Bangalore -560 OH.
  - 7 Suri on Vorsndern Romo, Advocalit Casso). Digh Court Pointsing, Borngalou-1

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAY/

INTERIM ORDER passed by this Tribunal in the above said application on 20 Nov 87

Piary No. 145 160 P. S. A. Diary No. 145 160 P. S. A. S. A. S. A. S. Encl: as above.

SECTION OFFICER

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# BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

DATED THIS THE TWENTIETH DAY OF NOVEMBER, 1987

Present : Hon'ble Justice Shri K.S. Puttaswamy

.. Vice Chairman

Hon'ble Shri P. Srinivasan

.. Member (A)

### APPLICATIONS NO.879, 880 AND 916/87(F)

Dr.K. Nagaraja. S/o K. Venketaraghava Char, 591, Icross, 3rd Main Road. RT Nagar, Bangalore-560 032.

Dr.M.C. Lokesh, S/o M.S. Chennabasappa, No.117/4(4), Nagaraja Layout, Bull Temple Road. Chamarajapet, Bangalore-560 018.

Dr.K.K. Kantha Raju, S/o V.M. Kamanna. Room No.7, 4th Block. P.G.Hostel, I Main Road. Chamarajpet, Bangalore-560 018.

.. Applicants

(Shri Srinivasa Gowda . Advocate)

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Union of India. Ministry of Health & Family Welfare. Nirman Bhavan, New Delhi-110 011 by itsDirector General.

The Chief Medical Officer. Central Govt. Health Scheme, 21/2/2A, 9th Main, Jayanagar 3rd Block West. Bangalore-560 011.

.. Respondents

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(Shri M.Vasudava Rao .. Advocate)

These applications came up before this Tribunal today for hearing. Hon'ble Vice-Chairman made the following:

#### DRDER

Shri Srinivasa Gowda, learned counsel for the applicants, in our opinion very rightly prays for permission to withdraw these applications. Permission sought for is granted. Applications are dismissed

as withdrawn. No costs.

VICE CHAIRMAN

MEMBER (A)

ADMINISTRATIVE THIBUNAL ADDITIONAL PERCH BANANTE

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